

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-132
189/252/ND/2020

IN THE MATTER OF:

M/s ROC, NCT Of Delhi and Haryana

Vs.

Pralines Exports Private Limited

....APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 17.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :

For the OL :


For the RD :

For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

Put up on 21.12.2020.


(Madhu Narula)
Court Officer